(ख) भारतीय अन्तर्राष्ट्रीय हवाई अड्डा प्राधिकरण में अग्निशमन कर्मचारियों की संख्या कितनी है और कितने अधिकारियो ने नागपुर फायर कालेज से यह पाठ्यक्रम पास किया है; और

(ग) 1978 से 1980 की अवधि के दौरान प्राधिकरण के दिल्ली, बम्बई, मद्रास और कलकत्ता के हवाई अड्डों में आग लगने से कितने मूल्य की हानि हुई है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्दूलाल चन्द्राकर) : (क) जी, नहीं।

(ख) अग्निशमन कर्मचारियों की स्वीकृत संख्या 717 है। इन में से, 5 श्रेणी I के अधिकारी वर्ग के हैं तथा 19 श्रेणी II के अधिकारी वर्ग के हैं। नौ अधिकारियों ने नेशनल फायर कालेज, नागपुर से प्रशिक्षण पाठ्यक्रम पास किए हैं।

(ग) केवल बम्बई विमान क्षेत्र को सितम्बर, 1979 में लगी आग के परिणामस्वरूप लगभग 21.00 लाख रुपये की हानि हुई।

Upgradation of Rajkot City

3822. SHRI DIGVIJAY SINH: Will the Minister of FINANCE be pleased to state:

(a) whether the Confederation of the Central Government Employees of Rajkot city have made a request for upgrading the Rajkot city to B-2 category; and

(b) where does the matter lie on this question?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) For classification as a B-2 class city, the minimum population of a city according to the 1971 Census Report should exceed 4 lakhs. As the 1971 census population of Rajkot was 3,00,612, it does not qualify for such classification. The question of upgradation of the classification of certain cities was considered last year in cases where their population according to the 1971 census was marginally short of the minimum required say 10%. As its 1971 census population was far short of the minimum, the case for classification of Rajkot as B-2 on the basis of mid-census population estimates could not be considered. Central Government employees posted in Rajkot are however being granted compensatory (city) allowance at B-2 class rates with effect from 1-8-79 on the basis of abnormal cost of living.

Sea-Beach Resort Survey of Goa

3823. SHRIMATI SANYOGITA RANE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a beach resort survey of Goa had been carried out with the UNDP to promote and protect the tourist place; and

(b) the details in regard to the implementation of scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) In pursuance of the recommendations contained in the Report on Beach Resort Survey submitted by the UNDP team, the following action has been taken:—

(i) The Union Territory Administration was assisted in preparing a Town & Country Planning Bill for Goa, Daman and Diu which has been enacted as an Act by the State Legislature.

(ii) Based on the Town and Country Planning Act the Union Territory Administration has been urged to undertake regional planning of Goa to prevent despoliation of places of tourist interest and beach areas, as also to regulate the growth of developmental activities in these centres/areas. This is under preparation.

(iii) Loans amounting to Rs. 147 lakhs have been given to private enterpreneurs to construct hotels in Goa for augmenting hotel accom-

modation. More entrepreneurs are being encouraged to put up hotels in Goa.

(iv) The runway at the Dabolim airport is being lengthened and strengthened for airbus operation which will bring a larger volume of tourist traffic to Goa.

(v) A new airport terminal building has also been planned.

(vi) The India Tourism Development Corporation proposes to construct a hotel on one of the beaches in Goa.

(vii) The Central Department of Tourism has constructed a youth hostel at Panaji to promote youth travel, and more facilities are proposed for providing recreational activities. For this purpose a hydro-graphic survey of the coastal area has already been undertaken.

(viii) The Union Territory Administration proposes to set up a Tourism Development Corporation so as to bring about an integrated development of tourism in Goa.

Every effort is thus being made, within the availability of funds, to implement the recommendations contained in the Report on the Beach Resort Survey at the Centre and State level so as to promote tourism to Goa.

सरकार के पास अफीम का रक्षित भंडार

3824. **श्री चतुर्भुज** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्र सरकार के पास 15 जून, 1980 तक अफीम के रक्षित भंडार की कुल मात्रा कितनी थी;

(ख) क्या केन्द्र सरकार के पास अफीम के पिछले भण्डार का निपटान कर दिया गया है ;

(ग) यदि हां, तो क्या सरकार का विचार अगले वर्ष अफीम की खेती के अन्तर्गत क्षेत्र में वृद्धि करने का है ; और

(घ) यदि हां, तो जहां तक नए खेतों वाले किसानों, पुराने पट्टा धारियों, जिनके पट्टे की अवधि समाप्त हो गई है अथवा पट्टे के आधार पर खेती करने वाले किसानों का संबंध है, क्षेत्र में किस प्रकार वृद्धि की जाएगी और इस संबंध में ब्यौरा क्या है ?

वित्त मंत्रालय में उप मंत्री (श्री मगनभाई बरोट) : (क) 15 जून, 1980 को, सरकारी अफीम कारखानों के स्टाक में 90° गाढ़ता वाली कुल लगभग 2017 मी० टन अफीम थी ।

(ख) जी नहीं, चालू वर्ष में अफीम के पिछले सारे स्टाक का निपटान नहीं हुआ है ।

(ग) और (घ). भारतीय अफीम की मांग में गिरावट आने और बहुत अधिक स्टाक जमा हो जाने की स्थिति को देखते हुए फसल वर्ष 1980-81 में पोस्त की काश्त के रकबे में वृद्धि करने का कोई विचार नहीं है ।

पेंशन आयोग की स्थापना

3825. **श्री भगवान देव** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार एक पेंशन आयोग की स्थापना करने के बारे में विचार कर रही है ;

(ख) यदि हां, तो इस बारे में कब तक निर्णय लिए जाने की संभावना है, और

(ग) इस आयोग की स्थापना कब तक हो जाएगी ?

वित्त मंत्रालय में उपमंत्री (श्री मगनभाई बरोट) : (क) जी, नहीं ।

(ख) और (ग). प्रश्न नहीं उठता ।

Loan Assistance to Weavers of Ghazipur by Union Bank of India

3826. SHRI ZAINUL BASHER: Will the Minister of FINANCE be pleased to state:

(a) how many applications have been received from the weavers by the Union Bank of India at Ghazipur for loan assistance; and

(b) the branch-wise details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). During the year 1979, 40 applications were received from weavers by 8